

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
RAJYA SABHA
UNSTARRED QUESTION NO. 4432
TO BE ANSWERED ON 02.04.2026**

COVERAGE OF UNORGANISED WORKERS IN BIHAR

4432. SHRI AKHILESH PRASAD SINGH:

Will the Minister of Labour and Employment be pleased to state:

- (a) the number of unorganised workers from Bihar registered on e-Shram portal since its nationwide expansion;**
- (b) whether workers from Patna district have received benefits such as accident insurance and social security coverage through the platform;**
- (c) whether any assessment has been done regarding gaps in awareness or enrolment among informal sector workers; and**
- (d) the steps taken to strengthen labour welfare delivery systems and ensure effective coverage of vulnerable workers in urban areas of the State?**

ANSWER

**MINISTER OF STATE FOR LABOUR AND EMPLOYMENT
(SUSHRI SHOBHA KARANDLAJE)**

(a) to (d): The Ministry of Labour and Employment launched eShram portal (eshram.gov.in) on 26th August, 2021 for creation of a comprehensive National Database of Unorganised Workers (NDUW) including platform workers, migrant workers etc. The eShram portal registers the unorganised workers including gig and platform workers and provides them a Universal Account Number (UAN) on a self-declaration basis.

As on 26th March 2026, over 31.58 crore unorganised workers have already been registered on eShram portal including over 3.23 crore unorganised workers in Bihar.

Details of unorganised workers registered on eShram portal enrolled under various social welfare schemes in Patna district is annexed.

In keeping with the vision of the Budget Announcement 2024-25 on developing eShram as a One-Stop-Solution for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the eShram-

Contd..2/-

“One-Stop-Solution” on 21st October 2024. eShram– “One-Stop-Solution” entails integration of different social security/ welfare schemes at single portal i.e. eShram. This enables unorganised workers registered on eShram to access social security schemes and see benefits availed by them so far, through eShram.

So far, fourteen (14) schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram to extend benefits and access to social security, insurance or skill development programmes to eShram cardholders including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), Viksit Bharat-Guarantee for Rozgar and Aajeevika Mission (Gramin) (VB-G RAM G), Pradhan Mantri Awas Yojana – Gramin (PMAY-G), Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana – Urban (PMAY-U), Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Samman Nidhi (PM-KISAN), One Nation One Ration Card (ONORC) and Pradhan Mantri Matru Vandna Yojana (PMMVY), etc.

Apart from the above, eShram has linkages with National Career Service (NCS) for Job Opportunities, Skill India Digital Hub (SIDH) for Skill Development, Pradhan Mantri Shram Yogi Maan-dhan (PM-SYM) for Pension and convergence portal of MoHUA.

To evaluate the effectiveness of eShram portal, a third party evaluation/impact assessment of eShram has been conducted by the Quality Council of India (QCI).

To enhance registrations under the eShram initiative and ensure wider coverage of unorganised workers including the youth and women, the Government has adopted a comprehensive strategy. In addition to enabling self-registration through the web portal and mobile application, assisted registration modes have been introduced via Common Service Centres (CSCs), State Sewa Kendras (SSKs), and the UMANG platform to facilitate easy access for workers. The Ministry of Labour and Employment is conducting targeted awareness campaigns comprising registration drives, community outreach programs and locally tailored communication efforts. To further strengthen outreach, the Ministry leverages social media channels to disseminate videos, tutorials, and other informative content, making the initiative more accessible and engaging.

Annexure referred to in reply to Part (a) to (d) of the Rajya Sabha Unstarred Question No. 4432 for 02.04.2026 regarding “Coverage of unorganised workers in Bihar” raised by Shri Akhilesh Prasad Singh.

Details of unorganised workers registered on eShram portal in Patna district enrolled under various social security schemes as on 26.03.2026.

| S.N o. | Schemes | Enrollme nts |
|-------------------|---|-------------------------|
| 1 | One Nation One Ration Card (ONORC) | 6,014 |
| 2 | Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PMSVANidhi) | 51 |
| 3 | Viksit Bharat-Guarantee for Rozgar and Ajeevika Mission (Gramin) (VB-G RAM G) | 382 |
| 4 | Pradhan Mantri Awas Yojana – Gramin (PMAY-G) | 146 |
| 5 | Indira Gandhi National Disability Pension Scheme (IGNDPS) | 2 |
| 6 | Indira Gandhi National Widow Pension Scheme (IGNWPS) | 6 |
| 7 | Pradhan Mantri Awas Yojana – Urban (PMAY-U) | 5 |
| 8 | Pradhan Mantri Matsya Sampada Yojana (PMMSY) | 0 |
| 9 | Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY) | 102 |
| 10 | Pradhan Mantri Suraksha Bima Yojana (PMSBY) | 861 |
| 11 | Ayushman Bharat – Pradhan Mantri Jan Arogya Yojana (AB-PMJAY) | 1,106 |
| 12 | Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) | 250 |
| 13 | Pradhan Mantri Matru Vandna Yojana (PMMVY) | 37 |
